

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.08.2022 (THURSDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 641 of 2022	Tapan Kumar Agarwala & Anr. Vs. Khaitan Rice Mill Pvt. Ltd. & Anr.	Uday Gupta	Sanchari Chakraborty

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 617 of 2022	Parimal Vakharia Countre Vs. Kiaasa Retai LLP.	Dhiren R. Dave	Neha Pandya
3.	Comp. App. (AT) (Ins) No. 807 of 2022	Nandini Constructions Vs. Tantia Constructions Ltd. & Anr.	Chittaranjan Panda	Deep Roy Rony John Piyush Swami-R2
4.	Comp. App. (AT) (Ins) No. 843 of 2022	Concept Management Consulting Ltd. Vs. Powercon Projects & Associates Ltd. Through Sh. Chaitanya Kumar Ray, Liquidator & Ors.	Kiran Kr. Patra	
5.	Comp. App. (AT) (Ins) No. 853 of 2022	Rahul Jatinder Suri Vs. Rajendra K. Bhuta & Anr.	Krishan Kumar	
6.	Comp. App. (AT) (Ins) No. 895 of 2022	Devi Enterprises Ltd. Vs. Gurudev Infra Projects Ltd.	Rajiv Mishra	
7.	Comp. App. (AT) (Ins) No. 918 of 2022	Wave Megacity Centre Pvt. Ltd. Vs. ----	Hardeep Sachdeva	
8.	Comp. App. (AT) (Ins) No. 927 of 2022	Nilanjana Chakravorty Dutta Vs. Binod Kumar Choudhary & Ors.	Subhasis Dey	

9.	Comp. App. (AT) (Ins) No. 958 of 2022	H S Oberoi Buildtech Pvt. Ltd. Vs. Inderjit Singh & Anr.	Pawan K. Mittal	
10.	Comp. App. (AT) (Ins) No. 962 of 2022	H S Oberoi Buildtech Pvt. Ltd. Vs. Rakesh Duggal	Pawan K. Mittal	
11.	Comp. App. (AT) (Ins) No. 963 of 2022	H S Oberoi Buildtech Pvt. Ltd. Vs. Sudha Rani Reddy	Pawan K. Mittal	
12.	Comp. App. (AT) (Ins) No. 969 of 2022	Edelweiss Asset Reconstruction Company Ltd. Vs. Dagcon [India] Pvt. Ltd.	Kaushik Mishra	
13.	Comp. App. (AT) (Ins) No. 970 of 2022	Icons Projects India Pvt. Ltd. Vs. Shipra Estate Ltd.	Eshna Kumar	
14.	Comp. App. (AT) (Ins) No. 972 of 2022	Castrol India Ltd. Vs. Cargo Motors Private Ltd.	Mahesh Agarwal	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 331 of 2022	G4S Secure Solutions (India) Pvt. Ltd. Vs. Heavy Engineering Corporation Pvt. Ltd.	Shweta Bharti	Amit Meharia Madhavi Divan Aishani Narain Amit Meharia
16.	Comp. App. (AT) (Ins) No. 42 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. With	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4
17.	Comp. App. (AT) (Ins) No. 43 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. With	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4
18.	Comp. App. (AT) (Ins) No.52 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd. & Ors. With	Debasish Mohapatra	Pankaj Jain-R3
19.	Comp. App. (AT) (Ins) No. 53 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd.& Ors.	Debasish Mohapatra	Pankaj Jain-R3

20.	Comp. App. (AT) (Ins) No. 94 of 2022	Arvind Singh P. Chandock Vs. Amit Punjabi & Ors.	Aditya Dewan	Nausher Kohli-R1 Gaurav Kakar-R3 Saket S. Jain-R4
21.	Comp. App. (AT) (Ins) No. 54 of 2022	Avneesh Kumar Singh & Anr. Vs. Rakesh Kumar Jain & Ors. Resolution Professional of SN Jee Buildwell Pvt. Ltd. With	Prateek Gupta	Mohit Nandwani-R2
22.	Comp. App. (AT) (Ins) No. 05 of 2022	Ritika Arora Vs. Rakesh Kumar Jain & Ors.	Pardeep Dhingra	Rakesh Kr. Jain Akshat Bajpai-R1 Prateek Gupta-R2,3
23.	Comp. App. (AT) (Ins) No. 104 of 2022	Lora Mitra Rath Vs. Bank of India & Ors.	Abhishek Jain	Aditya Kumar-R1 Anirban Bhattacharya Dhruv Sachdeva-R5 Patita P. Bishwal-RP
24.	Comp. App. (AT) (Ins) No. 118 of 2022	Chhattisgarh State Power Distribution Company Ltd. (CSPDCL) Vs. Salasar Steel and Power Ltd. and Ors.	Ravi Sharma	Abhishek Anand Kunal Godhwani-R2-R5 Jishnu Chowdhury-R3 Aniket Agarwal-R1 & R4
25.	Comp. App. (AT) (Ins) No. 175 of 2022	Packflex Business Advisory Services. LLP Vs. Rajeev Dhingra Resolution Professional of Radha Madhav Corporation Ltd. (Corporate Debtor)	Prashant Mehta	Palash Singhai-RP
26.	Comp. App. (AT) (Ins) No. 201 of 2022	Ravinder Construction Company Through Its Sole-Proprietor Ravinder Singh) Vs. Kalinga Sports Iron Ltd.	Praveen Chauhan	Aprajita Rao
27.	Comp. App. (AT) (Ins) No. 204 of 2022	Sanjay Chaturvedi Vs. Anshul Gupta & Ors. With	Arun Saxena	Milan Negi-R1
28.	Comp. App. (AT) (Ins) No. 211 of 2022 & I.A. No. 1037 of 2022	Satya Narain Sharma Vs. Anshul Gupta & Ors.	Syed Fahim Ahmed	Nipun Gautam
29.	Comp. App. (AT) (Ins) No. 245 of 2022	Regional Provident Fund Commissioner EPFO Regional Office Jamshedpur Vs. Mamta Binani Resolution Professional & Anr.	B. B. Pradhan	Mamta Binani in person Surbhi Anand

30.	Comp. App. (AT) (Ins) No. 318 & 319 of 2022	Chhota Vs. Kashi Vishwanathan Sivaraman & Anr. With	Akhilesh Kalra	Aditya Gauri Amar Vivek-R1
31.	Comp. App. (AT) (Ins) No. 728 of 2022	Singhi Infrapower Projects Pvt. Ltd. Vs. Kashi Viwanathan Sivaraman Liquidator of Haridwar Iron & Ispat Rollings Ltd.	Rajeev Aggarwal	Abhinav Tyagi Amar Vivek-R1
32.	Comp. App. (AT) (Ins) No. 323 of 2022	Dharmender Verma Vs. Jitender Arora Resolution Professional Premia Projects Ltd. & Anr.	Rajiv K. Virmani	Sikhil Suri Nikhil Thapar Komal Gupta-R1 Jitendra Arora
33.	Comp. App. (AT) (Ins) No. 333 of 2022	Sanjay Chaturvedi Vs. Shamken Cotsyn Ltd. & Ors.	Arun Saxena	Dinkar Singh Gagar Garg Rohit Singh-R3
34.	Comp. App. (AT) (Ins) No. 359 of 2022 & I.A. No. 1321 of 2022 (With Defects)	Prashanth Shekara Shetty Vs. Alcuris Healthcare Pvt. Ltd. & Anr.	Perna Arora	PCS Nithish V. Bangera S. Janani-R1
35.	Comp. App. (AT) (Ins) No. 401 of 2022	Rakesh Gupta & Anr. Vs. Mahesh Bansal Resolution Professional Gupta Marriage Hall Pvt. Ltd.	Ashish Choudhury	Abhishek Anand Pathik Choudhary
36.	Comp. App. (AT) (Ins) No. 673 of 2022	Kunwer Sachdev Vs. Su-Kam Power System Ltd. & Ors.	Apoorv Agarwal	Bari Brar-R1, R5-R8 Anoop Rawat Siddhant Kant-R2
37.	Comp. App. (AT) (Ins) No. 685 of 2022	Hrushikesh Balakrishna Paranjape Vs. Canara Bank & Anr.	Samaksh Goyal	Prakash Shinde Meghna Ashwin Astha Ojha-R1
38.	Comp. App. (AT) (Ins) No. 686-688 of 2022	Akshay Bhansali & Anr. Vs. Amit Gupta, Liquidator of Nimit Steels & Alloys Pvt. Ltd.	Samaksh Goyal	Pooja Mahajan Savar Mahajan
39.	Comp. App. (AT) (Ins) No. 845 of 2022	Dilipkumar Lokooram Arora (Member of the Suspended Board of Directors) Sahara Hospitality Ltd. Vs. Ashish Interbuild Pvt. Ltd.	Aditya Chopra	Abhijeet Sinha Ashish Agarkar

For Hearing

40.	Comp. App. (AT) (Ins) No. 17 of 2022	Ashish Gupta Vs. Delagua Health India Pvt. Ltd. & Ors.	Nilotpal Shyam	Indranil Ghosh Palzer Mokhtan-R2 & R3
41.	Comp. App. (AT) (Ins) No. 32 of 2022 (With Defects)	Income Tax Department Vs. Indianroots Shopping Ltd. & Ors.	Zoheb Hossain	Prachi Johri
42.	Comp. App. (AT) (Ins) No. 111 of 2022	Rosario D'Souza Vs. Union Bank of India & Anr.	Amir Arsiwala	Nirupama Kar R. Rajesh-R1
43.	Comp. App. (AT) (Ins) No. 579 of 2022	Export-Import Bank of India & Ors. Vs. Maneesh Pharmaceuticals Ltd.	Palak Nenwani	Kumar Anurag Singh

02:00 PM**For Hearing**

44.	Comp. App. (AT) (Ins) No.465 of 2022	Raj Singhania Official Liquidator of Gontermann-Peipers (India) Limited (In liquidation) Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors. With	Gaurav Gupta	Anand Sukumar Mainak Bose Rishabh Karnani Neha Tandon-R4
45.	Comp. App. (AT) (Ins) No. 264 of 2022	Snaefell Heights LLP Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors.	Anup Kumar	Mainak Bose Anand Sukumar-R1 NPS Chawla Surekh K. Buxy-R3 Gaurav Gupta-R6

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar